

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 56 OF 2017 &  
IA NOS. 155, 444 & 887 OF 2017**

**Dated: 9<sup>th</sup> January, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Bharat Aluminium Co. Ltd.**

**... Appellant(s)**

**Vs.**

**Chhattisgarh State Electricity Regulatory Commission & .... Respondent(s)  
Anr.**

**ORDER**

The matter could not be taken up due to administrative reasons.

List these matters on **13.03.2018.**

**COURT MASTER**